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Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha at its sitting held on the 10<sup>th</sup> May, 2012, passed the Protection of Children from Sexual Offence Bill, 2012.

SECRETARY-GENERAL: Madam Speaker, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Protection of Children from Sexual Offences Bill, 2012 which has been passed by the Rajya Sabha at its sitting held on the 10<sup>th</sup> May, 2012"

2. Madam Speaker, I lay on the table the Protection of Children from Sexual Offences Bill, 2012, as passed by Rajya Sabha on the 10<sup>th</sup> May, 2012."

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